

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **ORBIT AYAS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Orbit Ayas Private Limited
2.	Date of incorporation of corporate debtor	27/02/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27310MH2012PTC227435
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address: 404, 4TH FLOOR, ASHIRWAD PREMISES CO-OPERATIVE SOC. LTD., 64/E, AHMEDABAD STREET, CARNAC BUNDER MUMBAI MH 400009
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 22/06/2023 Date of Receipt of Order by IRP: 03/07/2023
7.	Estimated date of closure of insolvency resolution process	19/12/2023 (180 Days)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SANJAY KATHANE IBBI/IPA-002/IP-N01139/2021-2022/13818
9.	Address and e-mail of the interim resolution professional, as registered with the Board	PLOT.NO. 73, VENUVAN HOUSING COLONY, NEAR FRIENDS COLONY, KATOL ROAD, NAGPUR - 440013, KATOL ROAD / NEAR FRIENDS COLONY, Nagpur, Maharashtra ,440013 Email: sanjaykathane@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Email: orbitayas.cirp@gmail.com
11.	Last date for submission of claims	17th July 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable – as per details available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal Mumbai has ordered the commencement of a corporate insolvency resolution process of the **ORBIT AYAS PRIVATE LIMITED** on 22nd June 2023.



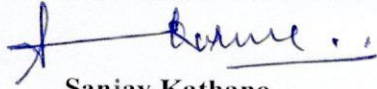
The creditors of **ORBIT AYAS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 15th May 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.
- Not Applicable.

Submission of false or misleading proofs of claim shall attract penalties.

For ORBIT AYAS PRIVATE LIMITED



Sanjay Kathane
Interim Resolution Professional
IBBI/IPA-002/IP-N01139/2021-2022/13818
Date: 03/07/2023
Place: Nagpur



Sanjay Kathane
Insolvency Professional
Regd. No. IBBI / IPA - 002 / IP-N01139 / 2021-2022 / 13818
Plot No. 73, Venuvan Housing Colony, Near P. V. Housing Colony
Katol Road, Nagpur - 440013.